

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-517

IB-1158/ND/2018

(1) New IA/245/2021

(2) IA-1888/2020

(3) IA-5722/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

SECTION

Sec. 7 IBC

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Rishi Singhal For Liquidator/ Petitioner

For the Respondent :

ORDER

IA/245/2021:-

This is the 5th progress report submitted by the Liquidator. The same is taken on the record.

With this order, the present application i.e. IA/245/2021 is hereby closed.

IA/1888/2020:-

Issue notice upon the respondents by all modes including on the email id of the respondents as well as through the process of the bench. Affidavit of service must be filed within one week from today. List on 30.03.2021.

IA/5722/2020:-

List on 30.03.2021.

In the meantime, Ld. Counsel for the liquidator is directed to file the list of the employees and their addresses and bank account if any by filing the supplementary affidavit.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)